

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

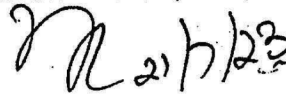
ORDER

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

Sl. No.	Name of Officer	From	To
1.	Sh. Amit Badoni EC: 76706688	Accounts Officer, Accounts Branch, East District, Karkardooma Courts, Delhi.	Accounts Officer, Accounts Branch, South-East District, Saket Courts, New Delhi.
2.	Sh. Sanjeev Kumar EC: 96333975	Assistant Accounts Officer (Ad-hoc), Accounts Branch, West District, Tis Hazari Courts, Delhi.	Assistant Accounts Officer (Ad-hoc), Accounts Branch, South-West District, Dwarka Courts, New Delhi.
3.	Sh. Amit Saxena EC: 88150671	Assistant Accounts Officer (Ad-hoc), Accounts Branch, South-West District, Dwarka Courts, New Delhi.	Assistant Accounts Officer (Ad-hoc), Accounts Branch, North-East District, Karkardooma Courts, Delhi.
4.	Sh. Ravi Kumar EC: 77345864	Assistant Accounts Officer (Ad-hoc), Accounts Branch, South-East District, Saket Courts, New Delhi.	Assistant Accounts Officer (Ad-hoc), Accounts Branch, West District, Tis Hazari Courts, Delhi.
5.	Ms. Kavita Chug EC: 40088478	Assistant Accounts Officer (Ad-hoc), Accounts Branch, New Delhi District, Patiala House Courts, New Delhi.	Assistant Accounts Officer (Ad-hoc), Accounts Branch, Shahdara District, Karkardooma Courts, Delhi.

Note:

1. Sh. Amit Badoni, Accounts Officer is directed to look after the work of South District, Saket Courts, New Delhi as Accounts Officer in addition to the work of South-East District, Saket Courts, New Delhi.
2. Sh. Krishna Shah, Assistant Accounts Officer (Ad-hoc) posted in South District, Saket Courts, New Delhi is also directed to look after the work of South-East District, Saket Courts, New Delhi as Assistant Accounts Officer (Ad-hoc) in addition to the work already assigned to him.



(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 54760-810 /Admn-I/P&T/HQs/2023

Dated, Delhi the 21 JUL 2023

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge, West/NDD/East/North-East/Shahdara/South/South-East/South-West/Delhi/ New Delhi.
2. The Ld. Officer In-Charges, Accounts Branch Central/West/NDD/East/North-East/Shahdara/South/South-East/South-West/Delhi/ New Delhi.
3. The Personal Office of the undersigned.
4. The Officers concerned for immediate compliance.
5. The Sr. A.O (J) / A.O.(J)/Branch In-Charge, Admn. Branch, Central/ West/NDD/East/North-East/Shahdara/South/South-East/South-West/Delhi/ New Delhi.
6. The Dealing Official, Personal File/Seniority & Promotion, Administration I & II, Central, Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, Leave Section, Accounts Branch, Room No. 114, Central, Tis Hazari Courts, Delhi.
9. The Dealing Official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
10. The Web-Site Committee, Tis Hazari Courts, Delhi.



PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
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